

Pondicherry Civil Service

*769. SHRI V. P. MUNUSAMY:
SHRIMATI NOORJEHAN
RAZACK:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) what is the present strength of permanent posts in the Pondicherry Civil Service and the number of officers who hold permanent, temporary and ad-hoc appointments in that service;

(b) whether it is a fact that no persons belonging to the Scheduled Castes and Scheduled Tribes have been appointed in the Pondicherry Civil Service; if so, what are the reasons therefor; and

(c) what steps Government have taken to fill the quota of the Scheduled Castes and Scheduled Tribes in the Pondicherry Civil Service?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH):

(a) There are 39 permanent posts in the Pondicherry Civil Service. The numbers of officers holding permanent, temporary and ad-hoc appointments in the service are 26, 13 and 11 respectively.

(b) and (c) There are at present no Scheduled Castes or Scheduled Tribes officers in the Pondicherry Civil Service. One Scheduled Castes officer who was a direct recruit, resigned, while a Scheduled Tribes officer who was selected, did not join. No Scheduled Castes or Scheduled Tribes candidates are available for appointment by promotion. Suitable instructions exist regarding reservation of vacancies for Scheduled Castes and Scheduled Tribes for direct recruitment and for promotion. As and when candidates become available they will be appointed.

Permission to Foreign Missionaries to Visit Rural and Adivasi Areas

*770. SHRI S. KUMARAN:
SHRI LAKSHMANA
MAHAPATRO:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether foreign missionaries are permitted to visit rural and adivasi areas in the country;

(b) what is the number of foreign missionaries functioning in the country and to which organisations they belong;

(c) whether Government are aware that these missionaries are trying to arouse anti-national feelings among the people in adivasi and tribal areas; and

(d) if so, whether Government are contemplating any proposal to regulate their visits to the aforesaid areas and to channelise their donations through Government agencies?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH):

(a) There is no bar on the visit of foreign missionaries to areas other than those which have been declared as restricted or protected under the Foreigners' Act, 1946.

(b) The number of registered foreign missionaries in India as on 1-1-1977 was 3732. They belong to various Missions like the Friends Foreigners Missionary Society, Baptists Foreign Missionary Society, Methodist Church in South Asia, United Presbyterian Mission, Society of Jesus, Salesian Congregation of Don Bosco, Society of the Divine Word, Sisters of Charity, Medical Sisters Missionary etc.

(c) No specific instances of foreign missionaries trying to arouse anti-national feelings among the people in adivasi and tribal areas have come to notice.

(d) Does not arise.